

Allotment of Land to Ranjit Sagar Dam Oustees

9879. SHRIMATI SUKHBUNS KAUR:
Will the Minister of ENERGY be pleased to state:

(a) whether the Ranjit Sagar Dam oustees have not been given alternative land for building their residential quarters; and

(b) if so, the time by which Government propose to allot land to these oustees and where?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The proposal for rehabilitation of Ranjit Sagar Dam oustees are under process.

[*Translation*]

Allotment of Petrol Pumps and LPG Agencies to SC/ST

9880. SHRI CHHEDDA PASWAN:
SHRI SOMJIBHAI DAMOR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of petrol pumps and LPG agencies as on 31st March, 1990, State-wise;

(b) the number of petrol pumps and LPG agencies allotted to Scheduled Castes

and Scheduled Tribes out of them; separately;

(c) whether the agencies allotted are as per quota for SC/ST persons;

(d) if not the reasons therefor and the action taken to fulfil the same; and

(e) the time by which the quota of SC/ST will be filled up?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUFADASWAMY): (a) and (b). The required information is furnished below in the statement.

(c) to (e). While drawing up the annual marketing plans for award of dealerships/distributorships, 25% reservations are earmarked for SC/ST categories. This policy was made uniformly applicable to all oil companies only in 1977, although IOC had introduced 25% reservation for SC/ST in the case of their 'A' site retail outlets from 1974 onwards. There has been some shortfall in the achievement of this quota since the time it has been uniformly made applicable in all oil companies in 1977 due to nonavailability of suitable candidates and poor response to advertisements. In such cases, when the dealership/distributorship cannot be commissioned under the SC/ST categories in a particular marketing plan, the same is taken care of through the subsequent marketing plans to ensure this reservation. The Oil Selection Boards have been requested to give top priority in the selection of candidates belonging to these categories.

STATEMENT

State-wise No. of Petrol Pumps and LPG agencies operating in the country and allotted to SC/ST persons

Sl. No.	State/Union Territory	Retail Outlet (Petrol/Diesel) Dealerships			LPG Distributorships		
		Total	SC	ST	Total	SC	ST
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1181	59	12	332	43	13
2.	Arunachal Pradesh	26	—	21	10	—	5
3.	Assam	315	8	15	87	3	5
4.	Bihar	892	39	12	137	17	10
5.	Goa	63	3	1	27	3	—
6.	Gujarat	948	29	25	278	15	24
7.	Haryana	482	32	—	112	24	—
8.	Himachal Pradesh	75	8	—	33	6	2
9.	Jammu & Kashmir	115	3	—	53	5	—

Sl. No.	State/Union Territory	Retail Outlet (Petrol/Diesel) Dealerships		LPG Distributorships			
		Total	SC	ST	Total	SC	ST
1	2	3	4	5	6	7	8
10.	Karnataka	915	42	2	222	38	2
11.	Kerala	690	28	1	154	34	—
12.	Madhya Pradesh	841	13	17	207	11	21
13.	Maharashtra	1489	31	24	527	32	32
14.	Manipur	26	—	10	8	—	3
15.	Meghalaya	46	—	22	9	—	5
16.	Mizoram	12	—	7	5	—	3
17.	Nagaland	24	—	8	11	—	6
18.	Orissa	316	15	14	75	6	8
19.	Punjab	940	52	—	151	27	—

Sl. No.	State/Union Territory	Retail Outlet (Petrol/Diesel) Dealerships				LPG Distributorships			
		Total	SC	ST	Total	SC	ST		
		1	2	3	4	5	6	7	8
20.	Rajasthan	868	50	28	141	16	10		
21.	Sikkim	9	—	1	2	—	—		
22.	Tamil Nadu	1394	103	3	298	55	2		
23.	Tripura	28	—	3	9	—	4		
24.	Uttar Pradesh	1820	94	—	403	63	—		
25.	West Bengal	981	55	9	212	29	6		
26.	Andaman & Nicobar	3	—	—	1	—	—		
27.	Chandigarh	18	1	—	24	6	—		
28.	Dadra & Nagar Haveli	3	—	1	—	—	—		
29.	Daman & Diu	4	—	—	2	—	—		

Sl. No.	State/Union Territory	Retail Outlet (Petrol/Diesel) Dealerships			LPG Distributorships		
		Total	SC	ST	Total	SC	ST
1	2	3	4	5	6	7	8
30.	Delhi	234	3	—	202	23	—
31.	Lakshadweep	—	—	—	1	—	—
32.	Pondicherry	25	4	—	5	1	—
Total:		14783	672	236	3738	457	161